says that twelve thousand persons were without shelter while the Government says that nobody had been refused admission. This is a matter which has to be verified. We will certainly undertake to verify it. If really more people need shelters, shelters will have to be provided and Government will take steps. In regard to the basic question which has been raised times without number over this particular matter, whether the deaths that have occurred are deaths which could have been avoided, that I think Sir. as my celleague, "the Health Minister, has mentioned, is a matter which is not verifiable.

Oral Answers

•282. [The questioner (Shri J. H. Joshi) was absent. For answer, vide col. 2124 infra.]

SMALLPOX ERADICATION WEEK

*283. SHRI KRISHAN DUTT: Will the Minister of HEALTH be pleased to state the number of vaccinations performed in each State during the Smallpox Eradication Week which was observed all over the country from 25th September to 2nd October, 1963?

THE DEPUTY MINISTER IN TH* MINISTRY OF HEALTH (DR. D. S. RAJU): A statement giving the required information is laid on the Table of the Sabha.

STATEMENT

SI. No.	Name of the State/ Territory —	Vaccinations			Danie 1
		P.V.	R.V.	Total	- Remarks
1 2	Andhra Pradesh Assam	1,74,000 5,366	3,66,000 28,222	5,40,000 33,588 38,652	Eradication Staff Normal staff
2 (*) 19	Bihar Gujarat 1	37,639	5,95,177	72,240 6,32,816	-
4	Gujarac	Figures not available			
5	Jammu and Kashmir				
6	Kerala .	1,685	18,795	20,480	
7	Madhya Prodesh	91,873	4,57,480	5,49,353	
8	Madras	I	igures not av		
9	Maharashtra .	18,337	2,51,431	2,69,768	•
10	Mysore .	12,583	1,40,051	1,52,634	
11	Orissa	12,661	1,80,146	2,12,000	
12	Punjab	22,301	1,89,785	2,12,086	
13	Rajasthan	36,598	2,30,154	2,66,752	
14	Uttar Pradesh	99,079	9,23,023	10,22,102	Figures for fortnight ending 30-9-63.
15	West Bengal .	3,54,175	27,18,696	30,72,871	For 1963.
16	Nagaland	139	2,909	3,048	
17	Pondicherry .	938	6,834	7,772	
.18	Goa	• • • •		21,444	
19	Delhi . ,	4,675	1,02,677	1,07,352	
20 21	Manipur Himachal Pradesh	1,603	13,042	9,314 14,645	Figures for fortnight ending 30-9-63.
22	Tripura	813	6,700	7,513	J- y v3:
23	NEFA	390	1,111	1,501	
	1.	8,89,882	61,29,556	70,88,848	-

SHRI KRISHAN DUTT: From the statement I find that in respect of Gujarat and Jammu and Kashmir it has been mentioned that figures are not available. Am I to take it that no such Week was observed in these two States or whether the Eradication Week was observed but the figures are not available, and what is the reason for the figures not being available so far?

Oral Answers

DR. D. S. RAJU: The Week was observed. We asked them to send us the figures. I think they will send them soon. We have reminded them

SHRI KRISHAN DUTT: May I know what was the target fixed for this Week in terms of number of vaccinations to be carried out and what was the percentage of achievement?

DR. D. S. RAJU: No specific targets could be fixed but everyone was encouraged to do as much coverage as possible.

•284. [The questioner (Shri R. K. BhwwaDea) was absent. For answer, vide col. 2125 infra.].

[INCOME-TAX REALISED FROM INDUSTRIES IN PRIVATE SECTOR

•285. SHRI M. C. SHAH: Will the Minister of Finance be pleased to state:

- (a) what was the amount of revenue realised by Government from industries in the private sector by way of income-tax, super-tax and surcharge during the First and Second Five Year Plan periods and the first two years of the Third Five Year Plan; and
- (b) what was the amount of revenue realised from the industries in the private sector from excise duty during the First and Second Five Year Plan periods and in the first two years of the Third Five Year Plan?

THE DEPUTY MINISTER m THE MINISTRY OP FINANCE (SHRIMATI TARKESHWARI SINHA): (a) and (b) Separate statistics are not being maintained for private sector industries and public sector industries.

SHRI BHUPESH GUPTA: May I kno_w why separate statistics are not being maintained in regard to the private sector industries—the public sector is a different proposition in this matter—especially when the Minister himself has made statements in his previous answers that these people were evading taxes and arrears were not being collected from them?

SHRI T. T. KRISHNAMACHARI: Well, we think that no useful purpose would be served by maintaining separate statistics and this has nothing whatever to do with evasion of taxes.

SHRI BHUPESH GUPTA: So far aa arrears and other things are concerned, the public sector is under the Government. But the private sector, although the Government is influenced by those people, is absolutely independent. In such cases when we know that arrears are not being paid, why can't, for the enlightenment of the Parliament and the country, separate account be kept of the arrears due from the private sector, especially from those at the top?

SHRI T. T. KRISHNAMACHARI: That decision has to be that of the Government in power and the decision of the Government is that no useful purpose would be served by maintaining separate statistics.

SHRI A. M. TARIQ: Sir. the public sector people cannot evade income-tax or its arrears nor can they play any fraud with the incometax department. But we cannot say the same thing about the private sector. So the question is, how can we know what is the difference between the two. And I think there must be two different registers. The House must know, and through the House the country must know, the difference between these two. So is it not necessary to have-two different schedules for these people?

SHRI T. T. KRISHNAMACHARI: It is a very valuable suggestion which will be examined, though it may be-